

MR.SPEAKER: Cheers for all and congratulations to everybody.

18.10hrs.

465

DEMANDS FOR GRANTS (GENERAL)

1991-92

Ministry of Chemicals and Fertilizers,
Ministry of Civil Aviation and Tourism,
Ministry of Civil Supplies and Public
Distribution, etc.

[English]

MR. SPEAKER : I shall now put the outstanding Demands for Grants relating to the Ministries and Departments to vote.

The question is :

"That the respect sums not exceeding the amount on Revenue Account and Capital Account shown in the forth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of a payment during the years ending the 31st day of March, 1992, in respect of the heads of Demands entered in the second column thereof against :—

- (1) Demand Nos. 5 and 6 relating to Ministry of Chemicals and Fertilizers;
- (2) Demand Nos. 7 and 8 relating to Ministry of Civil Aviation and Tourism;
- (3) Demand No.9 relating to Ministry of Civil Supplies and Public Distribution;
- (4) Demand Nos. 10 relating to Ministry of Coal;
- (5) Demand Nos. 11 and 12 relating to Ministry of Commerce;
- (6) Demand Nos. 13 to 15 relating to

Ministry of Communications;

- (7) Demand No. 23 relating to Ministry of Environment and Forests;
- (8) Demand No. 24 relating to Ministry of External Affairs;
- (9) Demand Nos. 25 to 28, 30 and 31, 33 to 37 relating to Ministry of Finance;
- (10) Demand No. 39 relating to Ministry of Food Processing Industries;
- (11) Demand Nos. 40 and 41 relating to Ministry of Health and Family Welfare;
- (12) Demand Nos. 42 to 46 relating to Ministry of Home Affairs;
- (13) Demand Nos.47 to 50 relating to Ministry of Human Resource Development;
- (14) Demand Nos. 55 and 56 relating to Ministry of Information and Broadcasting;
- (15) Demand No 57 relating to Ministry of Labour;
- (16) Demand Nos. 58 and 59 relating to Ministry of Law, Justice and Company Affairs;
- (17) Demand No. 60 relating to Ministry of Mines;
- (18) Demand No. 61 relating to Ministry of Parliamentary Affairs;
- (19) Demand No.62 relating to Ministry of Personnel, Public Grievances and Pensions;
- (20) Demand No. 63 relating to Ministry of Petroleum and Natural Gas;
- (21) Demand Nos. 64 to 66 relating to Ministry of Planning and Programme Implementation;

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1991-92 Min. of Defence Min. of *Aviation & Tourism etc.*
- (22) Demand Nos. 67 and 68 relating to
 Ministry of Power and Non-Con-
 ventional Energy Sources;
- (23) Demand Nos. 70 to 72 relating to
 Ministry of Science and Technol-
 ogy;
- (24) Demand No.73 relating to Ministry
 of Steel;
- (25) Demand Nos.74 to 76 relating to
 Ministry of Surface Transport;
- (26) Demand No. 77 relating to Ministry
 of Textiles;
- (27) Demand Nos. 78 to 80 relating to
 Ministry of Urban Development;
- (28) Demand No.81 relating to Ministry
 of Water Resources;
- (29) Demand No. 82 relating to Ministry
 of Welfare;
- (30) Demand Nos. 83 and 84 relating to
 Department of Atomic Energy;
- (31) Demand No. 85 relating to De-
 partment of Electronics;
- (32) Demand No. 86 relating to De-
 partment of Ocean Development;
- (33) Demand No. 87 relating to Depart-
 ment of Space ;
- (34) Demand No.88 relating to Lok
 Sabha;
- (35) Demand No.89 relating to Rajya
 Sabha;
- (36) Demand No.91 relating to Secre-
 tariat of the Vice -President;
- (37) Demand No.93 relating to Union
 Territory of Delhi;
- (38) Demand No. 94 relating to Union
 Territory, of Andaman and Nicobar
 Islands;
- (39) Demand No. 95 relating to the Union
 Territory of Dadra and Nagar Haveli;
- (40) Demand No. 96 relating to Union
 Territory of Lakshadweep;
- (41) Demand No.97 relating to Union
 Territory of Chandigarh; and
- (42) Demand No. 98 relating to Union
 Territory of Daman and Diu."
- The motion was adopted.*

Demands for Grants in Respect of Ministry of Chemicals and Fertilizers, Ministry of Civil Aviation and Tourism, Ministry of Civil Supplies and Public Distribution, etc. for the Year 1991-92 Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 29th July, 1991		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
Ministry of Chemicals and Fertilizers					
5.	Department of Chemicals and Petrochemicals	6,22,00,000	10,70,00,000	6,21,00,000	10,70,00,000
6.	Department of Fertilizers	3041,38,00,000	47,35,00,000	1892,56,00,000	47,35,00,000
Ministry of Civil Aviation and Tourism					
7.	Department of Civil Aviation	21,41,00,000	13,92,00,000	21,41,00,000	13,91,00,000
8.	Department of Tourism	32,00,00,000	13,20,00,000	32,00,00,000	13,20,00,000
Ministry of Civil Supplies and Public Distribution					
9.	Ministry of Civil Supplies and Public Distribution	4,91,00,000	1,75,00,000	4,91,00,000	1,74,00,000
Ministry of Coal					
10.	Ministry of Coal	20,80,00,000	371,50,00,000	140,20,00,000	371,50,00,000
Ministry of Commerce					
11.	Department of Commerce	1215,78,00,000	787,29,00,000	217,77,00,000	387,50,00,000
12.	Department of Supply	15,72,00,000	...	11,71,00,000	...
Ministry of Communications					
13.	Ministry of Communications	5,79,00,000	...	5,79,00,000	...
14.	Postal Services	762,55,00,000	31,45,00,000	762,54,00,000	31,45,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 29th July, 1991		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
15.	Telecommunications Services	2115,74,00,000	1318,00,00,000	2115,73,00,000	1317,99,00,000
	<i>Ministry of Environment and Forests</i>				
23.	Ministry of Environment and Forests	166,12,00,000	3,73,00,000	166,12,00,000	3,73,00,000
	<i>Ministry of External Affairs</i>				
24.	Ministry of External Affairs	259,08,00,000	33,42,00,000	259,08,00,000	33,43,00,000
	<i>Ministry of Finance</i>				
25.	Department of Economic Affairs	211,39,00,000	81,31,00,000	211,39,00,000	81,32,00,000
26.	Currency, Coinage and Stamps	183,03,00,000	94,93,00,000	183,02,00,000	94,93,00,000
27.	Payments to Financial Institutions	279,58,00,000	2701,68,00,000	236,21,00,000	2281,38,00,000
28.	Pensions	274,42,00,000	...	274,42,00,000	...
30.	Transfers to State Governments	2227,02,00,000	62,50,00,000	2227,01,00,000	62,50,00,000
31.	Loans to Government Servants etc.	...	110,40,00,000	...	110,40,00,000
33.	Department of Expenditure	4,22,00,000	1,97,00,000	254,21,00,000	1,97,00,000
34.	Audit	134,68,00,000	...	134,67,00,000	...
35.	Department of Revenue	40,49,00,000	87,00,000	40,49,00,000	87,00,000
36.	Direct Tax	124,99,00,000	60,00,00,000	124,99,00,000	60,00,00,000
37.	Indirect Tax	200,98,00,000	73,57,00,000	200,98,00,000	73,57,00,000
	<i>Ministry of Food Processing Industries</i>				
39.	Ministry of Food Processing Industries	15,21,00,000	6,38,00,000	15,20,00,000	6,38,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 29th July, 1991		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
Ministry of Health and Family Welfare					
40.	Department of Health	279,82,00,000	92,85,00,000	279,82,00,000	92,86,00,000
41.	Department of Family Welfare	425,01,00,000	43,00,000	425,02,00,000	42,00,000
Ministry of Home Affairs					
42.	Ministry of Home Affairs	159,50,00,000	6,50,00,000	159,50,00,000	6,50,00,000
43.	Cabinet	5,90,00,000	...	5,90,00,000	...
44.	Police	886,19,00,000	164,82,00,000	886,20,00,000	95,46,00,000
45.	Other Expenditure of the Ministry of Home affairs	179,57,00,000	57,39,00,000	179,58,00,000	57,39,00,000
46.	Transfers to Union Territory Governments	48,50,00,000	26,71,00,000	48,51,00,000	26,71,00,000
Ministry of Human Resource Development					
47.	Department of Education	899,42,00,000	30,00,000	902,45,00,000	30,00,000
48.	Department of Youth Affairs and Sports	56,10,00,000	1,10,00,000	56,11,00,000	1,09,00,000
49.	Art and Culture	62,27,00,000	...	66,07,00,000	...
50.	Department of Women and Child Development	218,82,00,000	50,00,000	219,83,00,000	50,00,000
Ministry of Information and Broadcasting					
55.	Ministry of Information and Broadcasting	50,68,00,000	2,80,00,000	50,67,00,000	2,89,00,000
56.	Broadcasting Services	406,96,00,000	178,61,00,000	406,95,00,000	178,62,00,000

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		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
	Ministry of Labour				
57.	Ministry of Labour	205,68,00,000	37,00,000	205,69,00,000	36,00,000
	Ministry of Law, Justice and Company Affairs				
58.	Law and Justice	107,45,00,000	...	107,45,00,000	..
59.	Department of Company Affairs	4,99,00,000	1,00,000	5,00,00,000	...
	Ministry of Mines				
60.	Ministry of Mines	70,85,00,000	9,90,00,000	56,84,00,000	9,90,00,000
	Ministry of Parliamentary Affairs				
61.	Ministry of Parliamentary Affairs	65,00,000	...	65,00,000	...
	Ministry of Personnel, Public Grievances and Pensions				
62.	Ministry of Personnel, Public Grievances and Pensions	26,09,00,000	57,00,000	26,10,00,000	58,00,000
	Ministry of Petroleum and Natural Gas				
63.	Ministry of Petroleum and Natural Gas	51,06,00,000	85,00,00,000	50,90,00,000	95,00,00,000
	Ministry of Planning & Programme Implementation				
64.	Planning	27,14,00,000	8,45,00,000	27,14,00,000	8,45,00,000
65.	Department of Statistics	26,18,00,000	...	30,27,00,000	...
66.	Department of Programme Implementation	36,00,000	...	49,00,000	...

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 29th July, 1991		Amount of Demand for Grant voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
Ministry of Power & Non-Conventional Energy Sources					
67.	Department of Power	227,91,00,000	1030,96,00,000	227,91,00,000	1030,96,00,000
68.	Department of Non-Conventional Energy Sources	72,73,00,000	2,50,00,000	72,74,00,000	2,49,00,000
Ministry of Science and Technology					
70.	Department of Science and Technology	97,52,00,000	12,48,00,000	154,09,00,000	22,48,00,000
71.	Department of Scientific and Industrial Research	134,29,00,000	1,70,00,000	134,29,00,000	1,70,00,000
72.	Department of Biotechnology	24,97,00,000	3,00,000	48,97,00,000	17,00,000
Ministry of Steel					
73.	Ministry of Steel	6,78,00,000	320,18,00,000	6,78,00,000	169,19,00,000
Ministry of Surface Transport					
74.	Surface Transport	14,04,00,000	69,18,00,000	14,04,00,000	69,17,00,000
75.	Roads	201,78,00,000	271,22,00,000	201,78,00,000	271,22,00,000
76.	Ports, Lighthouses and Shipping	64,24,00,000	126,39,00,000	64,24,00,000	126,39,00,000
Ministry of Textiles					
77.	Ministry of Textiles	389,46,00,000	89,90,00,000	389,47,00,000	89,90,00,000
Ministry of Urban Development					
78.	Urban Development and Housing	85,86,00,000	61,16,00,000	205,86,00,000	104,71,00,000
79.	Public Works	126,31,00,000	44,76,00,000	110,32,00,000	51,94,00,000

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		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
80.	Stationery and Printing	48,33,00,000	1,90,00,000	48,34,00,000	1,90,00,000
	<i>Ministry of Water Resources</i>				
81.	Ministry of Water Resources	169,25,00,000	11,36,00,000	169,25,00,000	11,37,00,000
	<i>Ministry of Welfare</i>				
82.	Ministry of Welfare	227,24,00,000	9,52,00,000	242,95,00,000	9,53,00,000
	<i>Department of Atomic Energy</i>				
83.	Atomic Energy	241,97,00,000	276,33,00,000	241,97,00,000	276,33,00,000
84.	Nuclear Power Schemes	173,85,00,000	68,25,00,000	173,85,00,000	68,24,00,000
	<i>Department of Electronics</i>				
85.	Department of Electronics	45,52,00,000	21,68,00,000	48,08,00,000	21,97,00,000
	<i>Department of Ocean Development</i>				
86.	Department of Ocean Development	19,42,00,000	3,44,00,000	19,91,00,000	3,44,00,000
	<i>Department of Space</i>				
87.	Department of Space	191,20,00,000	50,99,00,000	210,07,00,000	57,01,00,000
	<i>Parliament, Secretariats of President and Vice-President, Union Public Service Commission</i>				
88.	Lok Sabha	10,12,00,000	...	10,12,00,000	...
89.	Rajya Sabha	4,50,00,000	...	4,51,00,000	...
91.	Secretariat of the Vice-President	13,00,000	...	14,00,000	...

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		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
<i>Union Territories without Legislature</i>					
93.	Delhi	546,58,00,000	433,15,00,000	546,57,00,000	433,16,00,000
94.	Andaman and Nicobar Islands	84,40,00,000	92,81,00,000	84,41,00,000	64,25,00,000
95.	Dadra and Nagar Haveli	15,83,00,000	8,43,00,000	15,83,00,000	8,44,00,000
96.	Lakshadweep	20,00,00,000	6,20,00,000	20,01,00,000	6,19,00,000
97.	Chandigarh	92,50,00,000	25,77,00,000	92,49,00,000	25,77,00,000
96.	Daman and Diu	12,09,00,000	6,94,00,000	12,09,00,000	6,94,00,000
Total Revenue/Capital		31836,60,00,000	13087,71,00,000	28632,02,00,000	1189,25,00,000

MR. SPEAKER: The outstanding Demands for Grants relating to the Ministries and Departments are passed.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, you have spared those non-functioning Ministries.

(Interruptions)

MR. SPEAKER: Shri Ram Naik, now you will be allowed to speak on the points about which you have given notice to me.

MR. SPEAKER: Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92, be taken into consideration."

[Translation]

SHRI RAM NAIK (Bombay-North): Mr. Speaker, Sir, I have given a notice under Rule 218 for discussing Appropriation Bill. I have given notice to discuss those matters of public importance which have not been discussed in the House. For example, Ministry of Labour has not been discussed in the House. The matter of great concern so far as the Ministry of Labour is concerned is that there has been no check on price rise which is on the constant increase. During the rule of the Government of Shri Vishwanath Pratap Singh and that of Shri Chandra Shekhar, prices were soaring but nowadays these seem to be galloping. In the last 2 to 3 months, there has been more than 15 per cent increase in the prices. So much so that gold has to be mortgaged outside the country. The result is that the salaried class, specially the workers who have limited income are suffering quite a lot.

We know that DA is given to the employees when prices rise. DA is announced on the basis of consumer price index. But price index does not increase to commensurate with the price rise, prices increase more than the rise in Consumer Price Index. In view of these facts, price index must be reconstituted. If the consumer price index indicates hundred percent neutralisation of price rise, only then the people having limited salary can be benefited. The Government had promised to bring the prices back to the position of 1990 within a period of 100 days, but the promise has not been fulfilled so far. There should be hundred percent

18.15 hrs.

483 *Bill (S)*
APPROPRIATION (NO.4) BILL, 1991-92*

2nd, 3rd, 4th, 5th, 6th, 7th, 8th, 9th, 10th, 11th, 12th, 13th, 14th, 15th, 16th, 17th, 18th, 19th, 20th, 21st, 22nd, 23rd, 24th, 25th, 26th, 27th, 28th, 29th, 30th, 31st, 32nd, 33rd, 34th, 35th, 36th, 37th, 38th, 39th, 40th, 41st, 42nd, 43rd, 44th, 45th, 46th, 47th, 48th, 49th, 50th, 51st, 52nd, 53rd, 54th, 55th, 56th, 57th, 58th, 59th, 60th, 61st, 62nd, 63rd, 64th, 65th, 66th, 67th, 68th, 69th, 70th, 71st, 72nd, 73rd, 74th, 75th, 76th, 77th, 78th, 79th, 80th, 81st, 82nd, 83rd, 84th, 85th, 86th, 87th, 88th, 89th, 90th, 91st, 92nd, 93rd, 94th, 95th, 96th, 97th, 98th, 99th, 100th
[English]

483 **THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH):** I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of financial year 1991-92.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92."

The motion was adopted

SHRI MANMOHAN SINGH: I introduce** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI MANMOHAN SINGH: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the consolidated Fund of India for the services of the financial year 1991-92, be taken into consideration."

(Interruptions)

*Published in Gazette of India, Extraordinary, Part II, Section 2, dated 5.9.1991.

**Introduced, moved with the recommendation of the President.